COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 66 OF 2017

Dated: 29th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

TANGEDCOAppellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Mr. S. Amali

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Ranjitha Ramahcnadran Ms. Poorva Saigal for R-2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on <u>04.03.2019.</u>

(Ravindra Kumar Verma)
Technical Member

(Justice Manjula Chellur) Chairperson

Ts/kt